

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.1 – IA 669 of 2022
In
CP(IB) 480 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Jain Sons Finlease Ltd
V/s
Sort India Enviro Solutions Ltd

.....Applicant

.....Respondent

Order delivered on 10/08/2022

Coram:

Justice Ramalingam Sudhakar, Hon'ble President
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nandan Soni, Adv.
For the Respondent :

ORDER

IA 669 of 2022

List this matter on 30.08.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**RAMALINGAM SUDHAKAR
PRESIDENT**